

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH): (a) and (b). Pyrites are proposed to be used at Sindri, as part of the Rationalisation Scheme for the production of sulphuric acid which will in turn be utilised for the production of phosphoric acid and by-product gypsum. The phosphoric acid will be used for production of Triple Super-Phosphate while the by-product gypsum will be used for production of ammonium sulphate in place of natural gypsum. The sulphate radical is thus used twice. Further, Sindri will be able to produce phosphate fertilizers containing water soluble phosphate without the use of imported sulphur and substantially meet the deficiency of such fertilizers in the region. Pyrites are the only known source of sulphur in the country and their use in the scheme for production of sulphuric acid will help in reducing import of sulphur.

(c) and (d). The switch over to pyrites has been decided taking the following factors into account:

(i) The deteriorating quality of gypsum obtained from the mines in Rajasthan, presently worked.

(ii) The increasing cost of freight of gypsum from Rajasthan.

(iii) Utilisation of pyrites would enable the factory to produce phosphatic fertilizers and complex fertilizers without the use of imported sulphur and at the same time, by-product gypsum of the desired purity will be available for continued production of ammonium sulphate.

माही परियोजना

2752. श्री धुलेश्वर मोना : क्या सिन्धुई और विद्युत मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि माही परियोजना के अन्तर्गत बनाये जाने वाले बांध का नींव पत्थर 1960 में उपप्रधान मन्त्री द्वारा रखा गया था;

(ख) यदि हां, तो क्या कारण है कि बांध का निर्माण काम अभी तक पूरा नहीं हुआ है; और

(ग) इस परियोजना पर कुल कितनी लागत आयेगी; ?

सिन्धुई तथा विद्युत मन्त्री (डा० कु० ल० राव): (क) जी, हां।

(ख) नदी विकास के अधिकतम हित में यह आवश्यक समझा गया कि जलाशय की संचय धारिता को उससे बहुत अधिक कर दिया जाए जिसका प्रस्ताव पहले किया गया था। इस परिवर्तन और धन की कमी के कारण देरी हो रही है।

(ग) लगभग 1 करोड़ रुपए।

FISCAL RELATIONS OF CENTRE AND STATES

2753. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government of Madras have sought review of the fiscal relations of the Centre and States;

(b) if so, the reaction of Government thereto; and

(c) whether Government propose to appoint a high level committee to review the constitutional aspect ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Government of India have not received any request as such from the State Government.

(b) Does not arise.

(c) The Administrative Reforms Commission is already examining the question of the Centre-State relationship in all its aspects.

POCHAMPAD PROJECT

2754. SHRI M. N. REDDY :
SHRI M. SUDARSANAM:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh requested for the allocation of Rs. 18.00 crores for Pochampad Project in August, 1966;

(b) the amount allocated for this project so far for its speedy execution which is held up at present for want of finance; and

(c) whether any provision is proposed to be made for this project in 1968-69 Annual Plan ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes. The Government of Andhra Pradesh proposed an outlay of Rs. 18 crores for this Project for the Fourth Five Year Plan.

(b) An expenditure of Rs. 7.5 crores has been incurred on this Project upto the end of December, 1967.

(c) Yes, about Rs. 1.5 crores.

ASSISTANCE SOUGHT BY ANDHRA PRADESH

2755. **SHRI M. N. REDDY:** Will the Minister of FINANCE be pleased to state :

(a) whether the Government of India are aware of the crop failure and loss suffered by the *Kisans* to the extent of nearly Rs. 120 crores in Andhra Pradesh on account of severe drought in the last quarter of 1967.

(b) whether the State Government had requested the Central Government to allocate adequate funds urgently for relief measures in the affected areas; and

(c) whether any amount has been given by the Central Government for the above purpose ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) In December, 1967, the State Government reported drought conditions in certain areas of Andhra Pradesh. The State Government's preliminary estimate of loss to crops was Rs. 100 crores. However they indicated that they would be sending further detailed report which is awaited.

(b) Yes, Sir.

(c) As usual in such cases, it has been decided to depute a Team of officers from the Centre to visit the State and assess the requirement of funds for drought relief. The question of providing assistance to the State Government will be considered in the light of the Team's recommendations.
M 8 LSS (C.P.)/65

आदिवासियों को ऋण

2756. **श्री राम सिंह अयरवाल :**

श्री ज० सिंह सहगल :

क्या समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश सरकार ने गैर-उत्पादी उद्देश्य के लिए आदिवासियों को ऋण देने की एक योजना प्रस्तुत की है जिससे उनकी साहूकारों के शोषण से बचाया जा सके;

(ख) यदि हां, तो क्या केन्द्रीय सरकार द्वारा उपरोक्त योजना की मंजूरी दे दी गई है; और

(ग) क्या इस योजना की क्रियान्विति के लिए आवश्यक धन दे दिया गया है ?

समाज कल्याण विभाग में राज्य मंत्री (श्रीमती फूलरेणु गुहा) : (क) से (ग). राज्य सरकार ने गैर उत्पादी उद्देश्यों के लिए ऋण देने की शक्यता की जांच के लिए एक मागदर्शी योजना मंजूर की थी तथा उसे वर्ष 1966-67 में रायगढ़ तथा धार जिलों के क्रमशः वागीचा तथा गंधवाल खण्डों में चलाया था। उस योजना के लिए 2 लाख रुपए की एक रकम दी गई थी।

REVISED LIST OF SCHEDULED CASTES AND SCHEDULED TRIBES

2757. **SHRI G. C. NAIK:** Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether the members of Scheduled Castes and Scheduled Tribes in Parliament and the State Ministers were consulted while preparing the revised list of Scheduled Castes and Scheduled Tribes; and

(b) if so, what are their names ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) (a) : and (b). All the then State Ministers and Members of Parliament belonging to Schedules